

**Sub. :- Regarding Quotation for Bare Acts.**

Sir/ Madam,

You are requested to send the quotation for the latest editions of Bare Acts mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 22-01-2019 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **22-01-2019 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Bare Acts.

You should quote the rates of the latest edition of **Bare Acts**, for which you are required to submit the Sample(s). **Without Sample(s) of the Bare Acts, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

*Jai Bhagwan*

(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**

### LIST OF BARE ACTS

S. NO.	NAME OF BARE ACT	NO.OF COPIES
1	ARMS ACT, 1959 ALONG WITH RULES, 2016	30 = 5 X 6
2	CODE OF CIVIL PROCEDURE, 1908	60 = 10 X 6
3	CODE OF CRIMINAL PROCEDURE, 1973	60 = 10 X 6
4	DRUGS AND COSMETICS ACT, 1940 ALONG WITH RULES, 1945	30 = 5 X 6
5	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952, ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	30 = 5 X 6
6	EMPLOYEES' STATE INSURANCE ACT, 1948 ALONG WITH RULES AND REGULATIONS	30 = 5 X 6
7	EVIDENCE ACT, 1872	60 = 10 X 6
8	INDIAN PENAL CODE, 1860	60 = 10 X 6
9	INFORMATION TECHNOLOGY ACT, 2000 ALONG WITH RULES AND REGULATIONS	30 = 5 X 6
10	JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 ALONG WITH JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2000 AND RULES, 2016	30 = 5 X 6
11	MOTOR VEHICLES ACT, 1988	30 = 5 X 6
12	MENTAL HEALTHCARE ACT, 2017	30 = 5 X 6
13	NARCOTICS DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985 ALONG WITH ALLIED ACT, RULES AND ORDER	30 = 5 X 6
14	NEGOTIABLE INSTRUMENTS ACT, 1881	30 = 5 X 6
15	PERSONS WITH DISABILITIES (EQUAL OPPORTUNITIES, PROTECTION OF RIGHTS AND FULL PARTICIPATION) ACT, 1995 ALONG WITH ALLIED ACT	30 = 5 X 6
16	PREVENTION OF CORRUPTION ACT, 1988	56 = 26 + 05 X 6
17	PREVENTION OF MONEY LAUNDERING ACT, 2002 ALONG WITH ALLIED RULES	86 = 26 + 10 X 6
18	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012	46 = 16 + 05 X 6
19	SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989 ALONG WITH RULES	30 = 5 X 6
20	COMPANIES ACT, 2013	30 = 5 X 6
21	INCOME TAX ACT	30 = 5 X 6
	INSURANCE AND BANKRUPTCY CODE, 2016 WITH	30 = 5 X 6